

COURT-I

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)

Appeal No. 192 of 2016 &  
IA Nos. 408, 409 & 410 of 2016

Dated :14<sup>th</sup> July, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I. J. Kapoor, Technical Member

In the matter of :

Vidarbha Industries Power Ltd. ...Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission &Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. J.J. Bhatt, Sr. Adv.  
Ms. Anjali Chandurkar  
Mr. Hasan Murtaza  
Ms. Malavika Prasad

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan  
Mr. Raghu Vamsy for R.1  
  
Mr. Ghansham Thakkar (Rep.)  
for R.2

ORDER

Issue notice. Mr. Buddy A. Ranganadhan takes notice on behalf of Respondent No. 1 and seeks some time to file reply. Notice be issued to the other respondents returnable on 22.07.2016. Dasti, in addition, is permitted.

List the I.A. No. 408 of 2016 for hearing on 22.07.2016 at 11.00 a.m. In the meantime, pleadings be completed.

(I. J. Kapoor)  
Technical Member  
*Ts/jps*

(Justice Ranjana P. Desai)  
Chairperson